

**Construction of another Airport in
Bombay**

6787. SHRI GURUDAS KAMAT :
Will the Minister of TOURISM AND CIVIL
AVIATION be pleased to state :

(a) whether a proposal to construct
another airport near Bombay is under
consideration of Government;

(b) if so, the details of the proposal;
and

(c) if not, the steps proposed to be
taken by Government to reduce congestion
and safe take-off and landing of aircraft at
the Bombay airport ?

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir.

(b) Does not arise.

(c) In order to reduce congestion at
Bombay airport, its terminal facilities are
being expanded in a phased manner. The first
phase of the International Passenger Terminal
with a handling capacity of 2.5 million
passengers annually has already been com-
missioned and the second phase, also of the
same capacity, is likely to be commissioned
by the end of 1985. Development of the
third phase is proposed to be taken up
during the Seventh Five Year Plan period.
In addition, the Government also propose to
develop certain domestic airports for
handling of limited international flights to
alienate the congestion at Bombay airport.

For safe take-off and landing of aircraft,
the navigational aid facilities recommended
by the International Civil Aviation
Organisation have been provided at Bombay
airport.

**"Import of Water and Air Pollution
Control Equipment"**

6788. SHRI RAM SAMUJHAWAN :
Will the PRIME MINISTER be pleased to
state :

(a) the various types of air and water
pollution control equipment which is being
presently imported from abroad;

(b) whether any of these equipments can
be manufactured in India; and

(c) if so, the steps being taken in this
regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI VIR SEN) : (a) Special
fabric for bag filters and incinerators for
hazardous, solid wastes are presently
imported from abroad.

(b) and (c). As the demand for such
equipments is limited, it has not been
necessary to build up indigenous manufactur-
ing facilities.

"Pollution of Yamuna River"

6789. SHRI RAM SAMUJHAWAN :
Will the PRIME MINISTER be pleased to
state :

(a) whether a suggestion has been made
by the U.P. Chief Minister for control of
pollution in Yamuna river also;

(b) if so, whether Government will
consider the expediency of referring this
matter to the already set up Ganga Pollution
Authority or set up a separate body for
this;

(c) whether the pollution in the Yamuna
right from Delhi down-wards till its merger
with the Ganga at Allahabad will be studied
and controlled; and

(d) if not, the stretches of this river
flowing through Delhi and U.P. which will
be covered ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI VIR SEN) : (a) Yes,
Sir.

(b) At this stage, Government is not
considering creation of a separate authority
on river Yamuna.

(c) Pollution potential in the basin of the
river Yamuna has already been studied by
the Central Pollution Control Board.

(d) Does not arise.

**Consideration of ITDC Managed Hotels
in Foreign Countries**

6790. SHRI JAGANNATH PATTAIAK :
Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state :